

DIVISION BENCH

ITEM NO. 120

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No. 31/2023, IA No. 36/2023, IA No. 48/2023, IA No. 83/2023
IA No. 230/2023 & IA No. 231/2023 IN CP (IB) No. 228/ALD/2018**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 23rd May, 2023

Attendance-Cum-Order Sheet of the Hearing

NAME OF THE COMPANY	ARYSTA LIFE SCIENCE INDIA LTD V/S COROMANDAL AGRICO PVT LTD
UNDER SECTION	9 IBC (IN CIRP)

THROUGH PHYSICAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 13th
July, 2023.

**-Sd-
(Deputy Registrar)**

23rd May, 2023

*Priya Agarwal
(Stenographer)*